

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:460

ANSWERED ON:27.07.2010

COMMUNAL VIOLENCE PREVENTION BILL

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the draft Communal Violence Prevention Bill, 2009 has been opposed by certain religious organisations;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any proposal to hold consultation with different religious organisations before finalising the Bill; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): The Government has received a number of representations/ suggestions from religious organizations regarding The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005. These are under examination in this Ministry but at present there is no proposal to hold consultation with different religious organizations.